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B.C.Mallick Vrs. UOI

O.A. No. 404 of 2013

Order dated: 13.08.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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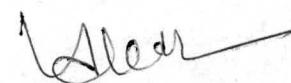
Heard Mr. S.C.Puspakal, Ld. Counsel for the applicant, and
Mr. P.R.J.Dash, Ld. Addl. Central Govt. Standing Counsel appearing
for the Union of India.

By filing a memo dated 12.08.2013, the applicant has
prayed for withdrawal of the O.A. Prayer is allowed.

Accordingly, O.A. is disposed of being withdrawn.



MEMBER(Admn.)



MEMBER(Judl.)

RK